

**IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**WEDNESDAY, THE EIGHTEENTH DAY OF DECEMBER  
TWO THOUSAND AND TWENTY FOUR**

**PRESENT**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**INCOME TAX TRIBUNAL APPEAL NO: 128 OF 2023**

Income tax Tribunal Appeal under Section 260-A of the Income tax Act, 1961, against the order of the Income Tax Appellate Tribunal, Hyderabad "A" Bench, Hyderabad in I.T.A. No. 4/ Hyd/ 2023 for Assessment Year 2018 -2019 dated 30-11-2022 preferred against the order of the Commissioner of Income Tax (Appeals), dated 28/03/2022 in Appeal No. 10618 / 2017-18 preferred against the order of the Assistant Commissioner of Income Tax, Central Circle -2(3), Hyderabad in PAN . ABIPG3991R dated 19-04-2023.

**Between:**

The Pr. Commissioner of Income Tax - Central, Hyderabad.

**...APPELLANT/ Respondent**

**AND**

Gavireddygari Hari Kishore Reddy, C/o M.V. Prasad, Sanath and Rajasekhara, C.As 8-2-120/86/3, Krishna Sindhu Residency, Road No.03, Banjara Hills, Hyderabad 500034  
PAN No. ABIPG3991R

**...RESPONDENT/ Appellant**

**Counsel for the Appellant: M/s. K. MAMATA CHOUDARY**

**Counsel for the Respondent: --**

**The Court delivered the following ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**INCOME TAX TRIBUNAL APPEAL No.128 of 2023**

**JUDGMENT:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Ms. K.Mamata Choudary, learned Senior Standing Counsel for Income Tax Department for the appellant.

2. Learned Senior Standing Counsel for the appellant seeks leave of this Court to withdraw the appeal in the light of the Circular No.09/2024, dated 17.09.2024, with the liberty to revive the same in case the subject matter of the appeal falls in any of the exceptions provided in the Circular No.5/2024 dated 15.03.2024.

3. Accordingly, the appeal is dismissed as withdrawn in terms of the liberty as prayed for.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

//TRUE COPY//

Sd/- K. SRINIVASA RAO  
JOINT REGISTRAR

SECTION OFFICER

To

1. The Income Tax Appellate Tribunal, Hyderabad "A" Bench, Hyderabad
2. The Commissioner of Income Tax ( Appeals ), Hyderabad.
3. The Asst. Commissioner of Income Tax (Appeals), Hyderabad.
4. One CC to M/s. K. MAMATA CHOUDARY, Sr. SC for I.T. Department, [OPUC]
5. Two CD Copies

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kul/gh

**HIGH COURT**

**DATED:18/12/2024**

**JUDGMENT**

**ITTA.No.128 of 2023**



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K.P.  
12/1/25  
DISMISSING THE ITTA AS WITHDRAWN